

Bhopal Gas Tragedy Memorial

‡651. MISS ANUSUIYA UIKEY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has received a proposal of Rs. 50 crore for establishing Bhopal Gas Tragedy Monument of International standard on the premises of Union Carbide in Bhopal;

(b) if so, the decision taken by Government on it; and

(c) if not, by when this proposal is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) A proposal for construction of a memorial at a cost of Rs. 70 crore was received from the State Government of Madhya Pradesh in December, 2005. The Government of Madhya Pradesh was advised to approach the Planning Commission directly for funds. The Planning Commission approved one time Additional Central Assistance of Rs. 10.00 crore to the Government of Madhya Pradesh for this purpose in the year 2006-07. A proposal for construction of Bhopal memorial with an estimated expenditure of Rs. 116.18 crore was received again from the Government of Madhya Pradesh in November, 2009, who were again advised to take up the matter directly with Planning Commission for required funds.

Increase in prices of life saving medicines

652. DR. YOGENDRA P. TRIVEDI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the National Pharmaceutical Pricing Authority (NPPA) have raised the prices of 62 essential drugs used for treatment of Diabetes and T.B. manufactured by leading Pharmaceutical Companies like Pfizer, Eli Lilly, Novartis, Aventis, Lupin, Cipla and others, which are making bumper profits;

(b) whether NPPA has accepted the costing done by these companies on their face value or is the costing done by an independent cost accountant;

(c) whether Government is satisfied with these figures or Government desires to have independent opinion before agreeing to increase the prices of these life saving medicines; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The price fixation/revision is a continuous exercise under Drugs (Prices Control) Order, 1995 (DPCO, 1995). In March, 2011,

‡Original notice of the question was received in Hindi.